

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).6339-6340/2023

(Arising out of impugned final judgment and orders dated 31-05-2022 and dated 18-08-2022 in BA No. 4187/2020 passed by the High Court of Delhi at New Delhi)

FRANK VITUS

Petitioner(s)

VERSUS

NARCOTICS CONTROL BUREAU & ORS.

Respondent(s)

(Mr. Vinay Navare, Sr. Advocate has been appointed Amicus Curiae
IA No. 71763/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 71766/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

Mr. Vinay Navare, Sr. Adv. (Amicus Curiae)

For Petitioner(s)

Mr. Varun Mishra, AOR
Mr. Ankur Jain, Adv.
Mr. Aniruddha Singh Rajavat, Adv.
Mr. Sanchit Jain, Adv.
Mr. Ajay Sharma, Adv.

For Respondent(s)

Mr. Vikramjeet Banerjee, A.S.G.
Mr. Venkata Raghu Vamsy Dasika, Adv.
Mr. Upendra Mishra, Adv.
Mr. Rahul G Tanwani, Adv.
Mr. Prasenjeet Mohapatra, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Gurmeet Singh Makker, AOR
Mr. Prashant Rawat, Adv.
Mr. Advitiya Awasthi, Adv.
Mr. Annirudh Sharma-ii, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. Venkata Raghu Vamsy Dasika, Adv.

Mr. Abhishek Singh, Adv.
Mr. Ashish Ranjan, Adv.
Mr. Vijay Pratap Singh, Adv.

Mr. Lzafeer Ajmad B.F., AOR

Mr. Anuj Berry, Adv.
Ms. Anusha Ramesh, Adv.
Ms. Aparajito Sen, Adv.
Ms. Karishma S., Adv.
Mr. M. Wadhwa, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the M/s. Google LLC pointed out that he has filed an affidavit in terms of the order of this Court dated 23rd February, 2024. We formally issue notice to M/s. Google LLC. The Advocate-on-Record of the said company takes notice.

We discharge the notice issued to Google India Private Limited.

The Registry to accept the affidavit tendered by M/s. Google LLC.

List on 29th April, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER